

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SURINDER S. RATHI

Petition(s) for Special Leave to Appeal (Crl.) No(s). 7934/2018

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

AMAR SINGH & ANR.

Respondent(s)

)

Date : 04-04-2019 This petition was called on for hearing today.

For Petitioner(s)

Ms Ankita Prakash, Adv.
Mr. Ankit Goel, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Ld. Counsel for the petitioner to take fresh steps to
effect service on respondent nos.1 and 2 within two weeks
time.

List again on 15.7.2019.

SURINDER S. RATHI
Registrar